1995 Oral Answers

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Is the Government sure that the plane did not come from China or any other country to drop, the machines?

SHRI AHMED MOHIUDDIN: They were not dropped by any plane; they were parts of radie-sonde instruments contained in the balloons sent up from the observatory at Gwalior.

PANCHAYATS IN DELHI

*335. SHRI FARIDUL HAQ ANSARI; Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state;

(a) whether there is any proposal under Government's consideration to enhance the powers of the Panchayats in the Union Territory of Delhi; and

(b) if so, what are the details of these proposals?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) Yes, Sir.

(b) The proposals relate to the transfer to Panchayats of certain civic and municipal functions in the rural areas of Delhi hitherto within the jurisdiction of the Municipal Corporation under the Municipal Corporation Act, 1957 and entrustment to them of wider developmental functions by the Delhi Administration.

SHHI FARIDUL HAQ ANSARI: May I know, Sir, what are those functions which have so far been discharged by the Municipal Corporation and which the Ministry now proposes to make over to the Panchayats?

SHRI S. D. MISRA: Sir, these functions are mostly civic; they relate to certain civic amenities. They relate to construction and maintenance and cleaning of drains, construction and maintenance of municipal works and the like. SHRI FARIDUL HAQ ANSARI: **May** I know₍ Sir, whether there is any proposal before the Government to give them power to try the small civil and criminal cases in the villages?

SHRI S. D. MISRA; That power is already given to the Nyaya Panchayats in the Delhi Panchayat area.

*336. [The questioner (Shri Niran-*jan Singh) was absent. For answer*, vide *cols.* 2032-33 infra.]

FIXATION OF PAY OF DOCTORS UNDER C.H.S. SCHEME AS RECOMMENDED BY PAY COMMISSION

*337. SHRI P. N. RAJABHOJ: WiH the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Pay Commission's recommendations regarding the salaries of doctors employed by Government under the Contributory Health Service Scheme have not so far been fully implemented by Government; and

(b) if so, what are the reasons for nonacceptance of certain allowances recommended by the Pay Commission?

THE MINISTER OP HEALTH (SHRI D. P. KARMARKAR) : (a) Pay Commission have not made any specific recommendations for doctors employed by Government under the Contributory Health Service Scheme.

(b) Does not arise.

I should like to add that when the Central Health Service Scheme gives consideration in respect of the grades about which the Pay Commission have made suggestions, then those scales will apply to these doctors also like everybody else.

श्री पां० ना० राजभोज : क्या माननीय मन्त्री जी कृपा करके बतायेंगे कि क्या यह बात सच है कि सी० एच० एस० के डाक्टरों का 1997 Oral Answers

श्वी डो० पी० करमरकर : कभी कभी ऐसा हो सकता है । जो नये स्केल के मताबिक भर्ती होते हैं उनको ज्यादा तनस्वाह मिलती है ग्रीर जिनका प्रवेश पूराने स्केल में हुआ है उनको कमती तनस्वाह मिलती है।

श्री पां० ना० राजभोज : क्या यह बात सच है कि स्केल्स में तथा ग्रन्थ वर्किंग कंडीशंस में सी० एच० एस० के डाक्टर्स ग्रौर हास्पिटल स्टाफ में भी ऐसी डिसपैरिटी है ?

श्री डी० पी० करमरकर: ग्रलग ग्रलग चीजें होती हैं, अलग अलग नौकरियां होती हैं और उनमें डिसपैरिटी तो होती ही है।

SHRI SATYACHARAN; May I know, Sir, whether there is any proposal on behalf of the Government to effect uniformity in their salaries since they belong to the same cadre?

SHRI D. P. KARMARKAR: The question cannot be related to advantages to be given by the Pay Commission's recommendations. As I said, when the Central Health Cadre comes into existence, all these doctors will come into those cadres and all the advantages that have been recommended by the Pay Commission will be given to them.

FULFILMENT OF ORDERS PLACED WITH HINDUSTAN SHIPYARD

*338. SHRI P. N. RAJABHOJ: Will the Minister of TRANSPORT AND Сом-MUNICATIONS be pleased to state;

(a) whether it is a fact that the orders placed with the Hindusthan Shipvard. Visakhapatnam are not fulfilled in time for want of foreign exchange; and

(b) if so, what action Government have taken to meet the situation?

THE MINISTER OF STATE IN TOT TRANSPORT MINISTRY or AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No.

(b) Does not arise.

श्री पां० ना० राजभोज : क्या मानतीय मन्त्री जी कृपा करके बतायेंगे कि हिन्दूस्तान शिपयाई के विकास के कायंक्रम के लिए सरकार ने अब तक किंतने पैसे दिये हैं ?

श्री राज बहादुर : पहल पांच जहाजों के लिए १ करोड़ १४ लाख रुपया दिया गया। उसके बाद तीन जहाजों के लिए २ करोड दश् लाख रुपया दिया जाने का विचार था. एक जहाज के लिए ६३ लाख रुपया दिया गया। अब उन्होंने १ और जहाजों के लिए देने का विचार प्रगट किया है ।

श्री पां० ना० राजभोज : क्या यह बात सच है कि हिन्दुस्तान शिपयाडं को सिवाय छोटे छोटे आइटम्स के पूरे वेसिल्स बनाने के आर्डर नहीं मिल रहे हैं ?

श्री राजवहादुर : जी, यह सच नहीं है ।

TREATMENT OF DIABETES BY YOGIC EXERCISES

fSHRi DAHYABHAI V. J PATEL*: •339.-] SHRI DEOKINANDAN 1 NARAYAN:

Will the Minister of HEALTH be pleased to refer to the answer given to Starred Question No. 496 in the Rajya Sabha on the 20th December, 1960 and state whether Government have received any report on the experiments conducted by Swami Dhi-rendra Brahmachari on treatment of diabetes by Yogic exercises?

tThe question was actually asked on the floor of the House by Shri Dahya-bhai V. Patel.

1998